

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 9

Dated: 18/4/2019

In addition to the existing panel of Lawyers for the Hon'ble Supreme Court, Ms. Manisha Ambwani, Advocate on Record Supreme Court of India is hereby inducted in the panel of Advocates for conducting the cases of High Court of Jammu & Kashmir before the Hon'ble Supreme Court.

By Order.

(Sanjay Dhar)
Registrar General

No: 221-29/2019

Dated: 18/4/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal,
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
..... for information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K, Jammu,
6. Registrar Judicial, High Court of J&K Jammu/Srinagar
..... for information.
7. Chief Accounts Officer, High Court Main Wing,
8. Ms. Manisha Ambwani, Advocate on Record Supreme Court of India
... for information and necessary action.

Registrar General